

PROCESSING STATUS OF DRAFT SCHEME as on 16-Oct-20

Sl. No.	Applicant Name	Date of receipt of Draft Scheme	Last communication received / issued	Processing status
1	Pioneer Distilleries Limited and United Spirits Limited	10-Feb-20	Clarification received on 16-Oct-20	Under Process
2	Scheme of Arrangement between Ajmera Realty & Infra India Limited and Radha Raman Dev Ventures Private Limited	27-Apr-20	Complaints report received from BSE, NSE on 09-Jun-20.	Observation letter awaited from BSE.
3	Composite Scheme of Arrangement involving Amalgamation of Gallantt Ispat, AAR Commercial Company Limited, Hipoline Commerce Private Limited, Lexi Exports Private Limited and Richie Credit and Finance Private Limited with Gallant Metal Limited and Slump sale of power plant Undertaking of Gallantt Ispat Limited to Gallant Metal Limited	18-May-20	07-Oct-20	Reply from other regulatory body awaited
4	Scheme of Amalgamation of Harishree Aromatics and Chemicals Private Limited with Lasa Supergenerics Limited and their respective shareholders	25-Jun-20	Clarification received from BSE on 12-Oct-20	Under Process

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5	Draft Scheme of Amalgamation amongst Gretex Industries Limited, Apsara Selections Limited and Sankhu Merchandise Private Limited	29-Jun-20	Clarification received from NSE on 23-Sep-20	Under Process
6	Scheme of Arrangement between Orient Green Power Company Limited and their shareholders	23-Jul-20	21-Sep-20 Observation letter and complaints report received from NSE	Observation Letter & Complaints Report awaited from BSE.
7	Scheme of Arrangement between Poonam Roofing Products Pvt Ltd with Sahyadri Industries Ltd	28-Jul-20	Scheme along with Complaints Report received on 28-Jul-20	Observation letter awaited from BSE.
8	Scheme of Arrangement of Chordia Food Products Ltd with Aveer Foods Ltd and their respective shareholders.	12-Aug-20	Scheme along with Complaints Report received on 12-Aug-20	NOC pending from BSE
9	Draft Scheme of Arrangement between Evolutionary Systems Private Limited, Trans American Information Systems Private Limited, Mastek Limited	26-Aug-20	NOC received from NSE on 26-Aug-20	NOC pending from BSE.
10	Draft Scheme of Amalgamation of Neptune Exports Limited, Northern Projects Limited, Tea Time Limited and Orient International Limited with Hindusthan Udyog Limited	28-Aug-20	25-Sep-20	Reply from other regulatory body awaited

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11	Scheme of Arrangement between GHCL Ltd and GHCL Textiles Ltd	02-Sep-20	16-Sep-20	NOC pending from BSE
12	Composite Scheme of Arrangement which provides for: (i) Amalgamation of Coastal Gujarat Power Limited and Tata Power Solar Systems Limited (together referred to as - Tata Power Company Limited (referred to as - , - capital reorganization of the Transferee Company	03-Sep-20	Complaints Report received on 06-Oct-20	Under Process
13	Draft Scheme of Amalgamation filed by Gujarat Sidhee Cement Limited	04-Sep-20	Complaints report received from BSE on 30-Sep-20	Under Process
14	Draft Scheme of Arrangement filed by Tata Motors Limited	08-Sep-20	Clarification sought from the company on 16-Oct-20	Under Process
15	Composite Scheme of Amalgamation and Arrangement amongst Motherson Sumi Systems Limited, Samvardhana Motherson International Limited and Motherson Sumi Wiring India Limited	17-Sep-20	01-Oct-20 Observation letter received from BSE	Complaint report awaited from BSE

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16	Draft Scheme of Arrangement between ICICI Lombard General Insurance Company Ltd and Bharti AXA General Insurance Company Ltd..			

- (a) date of receipt of satisfactory reply on clarifications, if any sought from the listed entity by SEBI; or
- (b) date of receipt of opinion from Independent Chartered Accountant, if sought by SEBI; or
- (c) -
exchanges.
- (d) date of receipt of copy of in-principle approval for listing of equity shares of the company seeking exemption from Rule 19(2)(b) of Securities Contracts (Regulation) Rules, 1957 on designated stock exchange, in case the listed entity is listed solely on regional stock exchange.

In case the draft scheme of amalgamation has remained unattended or there is an inordinate delay, the company should not hesitate to write to the Chief General Manager, Shri Jeevan Sonparote (jeevans@sebi.gov.in) or Executive Director, Shri Amarjeet Singh (amarjeets@sebi.gov.in).